GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1350
ANSWERED ON:21.03.2012
BILATERAL AIR SERVICE AGREEMENTS
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal to allow the Indian Scheduled Carriers including Air India to promote international connectivity guidelines and utilise the allocated bilateral under Air Service Agreements (ASAs);
- (b) if so, the details of the ASAs made by various Indian Scheduled Carriers;
- (c) whether the Government has set up any mechanism to monitor the utilisation of allocated rights by scheduled carriers;
- (d) if so, the details thereof; and
- (e) the extent to which the business of Indian Scheduled Carriers is likely to be increased thereafter?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)and(b): The Government has concluded Air Services Agreements with 109 conutries with a view to promote international connectivity, and traffic rights form part of the Agreement in the attached Route Schedule.

(c to e): Utilization of traffic rights is monitored through a devised format and is reviewed from time to time.